

श्री जगजीवन राम : मैं यह दावा नहीं कर सकता। हमारा जैसा सामाजिक गठन है और जैसा लोगो का प्रभाव समाज और सरकार पर पड़ जाता है उसी का परिणाम सामने आता है। जिस तरह की खामियों की तरफ सदस्य महोदय ने ध्यान दिलाया है वह खामियां नहीं हैं ?

श्री जेड० ए० अहमद : नहीं है ?

श्री जगजीवन राम : ऐसा तो मैं दावा नहीं कर सकता, कोई भी दावा नहीं कर सकता लेकिन जैसा मैंने कहा, अभी अमल में कुछ चल रहा है टोगिया प्रणाली। कितना उसका दुरुपयोग हुआ है यह तो मैं नहीं कह सकता। जिस राज्य का सदस्य महोदय ने जिक्र किया है उस राज्य में तो अभी थोड़े दिन पहले कुछ प्रगतिशील राजनीतिक दल जो अपने को मानते हैं वे भी सरकार में थे।

श्री जेड० ए० अहमद : यह छोटी बात है।

(Interruption.)

श्री जगजीवन राम : क्यों, घबड़ा गए ?

(Interruptions.)

THE DEPUTY CHAIRMAN : No interruptions please.

श्री जगजीवन राम : मैं यह कह रहा था कि वर्तमान प्रणाली (टोगिया सिस्टम) में कुछ दिन खेती करने के बाद ही किसान को हटा दिया जाता है। अभी जो टोगिया सिस्टम है उसमें उनको हटा दिया जाता था। अब यह सोचते हैं कि जिनको ऐसी जमीन दी जाय उनको काफी अरसे के लिए उनके साथ बन्दोबस्त करके दिया जाय जिससे खेती और वृक्षारोपण दोनों काम तेजी से चल सकें।

श्री जेड० ए० अहमद : भूमिहीनों को दिया जाय या बड़े बड़े भूस्वामियों को दिया जाय ?

श्री जगजीवन राम : कहा दिया गया है ?

THE DEPUTY CHAIRMAN : Next question.

श्री राजनारायण : मैं एक सफाई चाहता था। सरकार को यह आदेश देने में क्या आपत्ति है कि अगर जंगल विभाग के कर्मचारी किसी किसान के घर के आगन में या दरवाजे पर जंगल विभाग का खुटा गाड़ दे तो उसको उखाड़ दिया जाय। बोलिए, इसका जवाब दीजिए।

THE DEPUTY CHAIRMAN : I have already called the next question.

PURCHASE OF RICE FROM BURMA AND THAILAND

279. **SHRI K. P. SUBRAMANIA MENON :** Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Government of India have sent a delegation to Burma and Thailand to explore the possibility of purchase of rice from those countries; and

(b) if so, whether any specific agreement has since been concluded ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) and (b) : The Food Secretary went to Thailand in the second week of June, 1968 to explore the possibility of purchasing rice from that country. Following this visit, a contract for the purchase of 80,000 metric tons of rice was entered into with the Government of Thailand on the 18th June, 1968. A further contract for the supply of an additional quantity of 40,000 metric tons of rice was entered into with that Government on the 23rd July, 1968.

SHRI K. P. SUBRAMANIA MENON : May I know whether in view of the continued difficult situation regarding rice and the high prices prevailing in the country still, the Government would think of entering into a long-term contract with these Governments of South East Asia for regular supplies of rice to this country on a barter basis giving them textiles, etc. ?

SHRI ANNASAHEB SHINDE : It is not the Government of India's intention to enter into any long-term arrangements because our effort is to see how

soon we become self-sufficient in this matter. By adopting the new techniques of agriculture and the high-yielding varieties we look forward to a period when our country would become self-sufficient in regard to our rice requirements.

SHRI K. P. SUBRAMANIA MENON : Until we become self-sufficient, what are we to do because the price of rice is still high.

THE DEPUTY CHAIRMAN : That he has answered.

श्री सूरज प्रसाद : क्या सरकार यह बतायेगी कि जो चावल इन देशों से मंगाया जा रहा है उसकी कीमत प्रति टन क्या है और क्या सरकार इस बात पर विचार कर रही है जैसा कि हम लोगों को अखबारों से पता लगा कि हिन्दुस्तान की सरकार अब हिन्दुस्तान से गेहूँ बाहर भजना चाहती है तो क्या थाइलैंड की सरकार को चावल के बदले में गेहूँ देने को सरकार सोच रही है।

श्री जगजीवन राम : इस साल तो हम गेहूँ नहीं भेज सकते हैं लेकिन तमन्ना जरूर है कि तीन साल के बाद अपने देश के अनाज को हम बाहर भेज दें और चावल भी भेज सकें। दाम के बारे में जो अभी आपने पूछा तो दाम बताना में समझता हूँ कि मुनासिब नहीं होगा क्योंकि अभी हमको और खरीददारी करनी है।

REOPENING OF ARAVIND FABRICATIONS, CALCUTTA

280. **SHRI M. R. VENKATA RAMAN :**

SHRI K. P. SUBRAMANIA MENON :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have received any representation from the workers union regarding reopening of the locked-out Arvind Fabrications Ltd., of Calcutta; and

(b) if so, the reasons therefor; and have taken thereon?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAI-SUKHLAL HATHI) : (a) A representation was received by the Government of West Bengal complaining that ten workmen of the establishment had been laid off without notice in January 1968. No lock-out, however, had been declared.

(b) A conciliation meeting was arranged by the State Labour Directorate but the parties did not attend it. Subsequently it was reported by the management that they had settled the issue through direct negotiation with the workmen and that the lay-off was withdrawn on 22-2-1968.

SHRI K. P. SUBRAMANIA MENON : I do not know whether the information of the Minister is correct but there is something wrong with the spelling here. I asked about 'Agrin Corporation' and the question has been put as 'Arvind Fabrication'. As far as I understand the factory has been closed for the last 8 months and 300 workers have been laid off. The reason for the closure of the factory is that the Government of India which has been the main purchaser of the road rollers....

THE DEPUTY CHAIRMAN : This is not the company which you have mentioned in the question. It is something else. Therefore the question itself has to be corrected and I do not think the Minister would have time if the question is corrected. The question would have to be corrected again. We pass on to the next question.

*281. [Transferred to the 6th August, 1968.]

RECOMMENDATIONS OF THE COAL WAGE BOARD

*282. **SHRI B. D. KHOBARAGADE :** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that none of the coal mines in Chanda District of Maharashtra has implemented the recommendations of the Coal Wage Board;

(b) if so, the reasons therefor; and

(c) what steps are being taken to implement the award in these coal mines?